CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P. No.64/2016 In O.A. No.2569/2013

New Delhi this the 5th day of April, 2017

HON'BLE MR. P.K. BASU, MEMBER (A) HON'BLE DR. BRAHM AVTAR AGARWAL, MEMBER (J)

Shri Prem Kumar S/o Shri Karan Singh R/o 172/4, Karawal Nagar, Delhi-110094.Petitioner

(Applicant present in person)

Versus

Shri Puneet Kumar Goel, The Commissioner (South), South Delhi Municipal Corporation, Dr. S.P. Mukherjee Civil Center, Jawahr Lal Nehru Marg, New Delhi-110002. Respondent

(By Advocate: Mr. R.K. Jain)

ORDER (ORAL)

Mr. P.K. Basu, Member (A)

Counsel for the respondents has placed before us an order dated 21.11.2016 passed by the Hon'ble High Court in WP (C) No. 10914/2016 in which the Hon'ble High Court has stayed the impugned order i.e. the order dated 13.08.2015 passed by the Tribunal in O.A 2569/2013 .

2. In view of this, the Contempt Petition is closed. Notice issued to the alleged contemnor is discharged with liberty to the petitioner to revive this case depending on the outcome before the Hon'ble High Court.

(Dr. Brahm Avtar Agrawal) Member (J)

(P.K. BASU) Member (A)

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